

Before the National Green Tribunal, (Principal Bench)
New Delhi Original Application No. 431/2023

IN THE MATTER OF:

Chandra Prakash

Applicants

Versus

State of Uttar Pradesh

Respondents

The present affidavit is being filled by Lucknow Municipal Corporation in furtherance of affidavit dated 15.12.2023 in light of order dated 28.08.2023 & 04.12.2023 passed by Hon'ble NGT

The Portable Compactor Transfer Station (PCTS) for Municipal Solid Waste (MSW), situated at Shaheed Path South City in Lucknow, Uttar Pradesh, boasts a capacity of 40 TPD (Tons Per Day), catering to the waste generation demands of the area. Spanning approximately 2300 square meters, the facility comprises a transfer station (PCTS), a material recovery facility (MRF), parking for MSW vehicles, a guard room, a leachate collection system, plantation along the boundary wall, and an entry gate.

Regarding the action taken against this order by the NGT (National Green Tribunal), the information provided is as follows: -

1. Proper leachate collection system should be installed in the station.

Action Taken: - Currently, all three PCTS and the Hook Loader are regularly working on the collection and transportation of daily collected solid waste from the nearby area. The waste currently collected is not dumped on the floor; instead, it is directly deposited into the PCTS machine. Waste is not stored at the station for more than 4 hours. A 1000L capacity leachate collection tank is constructed to handle any generated leachate, connected through concrete drains. Out of the total campus area of 2300 sq meters, approximately 1500 sq meters have already been covered with RCC flooring for parking and other activities. (Annex-I)

2. Lucknow Municipal Corporation should provide adequate green belt around the station.

Action Taken: - Specifically, LMC has commenced the development of the green belt by allocating a 2-meter-wide area surrounding the station's perimeter. This initiative involves the deliberate planting of various vegetation, such as Clerodendrum inerme, Canna indica, Saraca asoca, etc., aimed at controlling heavy metal pollution in the soil and purifying the air within the designated area. Plants are designed to absorb heavy metals such as Nickel (Ni), Lead (Pb), Chromium (Cr), Cadmium (Cd), Zinc (Zn), etc., from the ground as well as from the surrounding area. (Annex-II)

- 3. Lucknow Municipal Corporation shall ensure the compliance of different provision of solid waste management rules 2016 and construction and demolition waste management rules 2016 and particularly disposal of different fraction of solid waste viz. inert, recyclable material, C&D waste etc.**

Action Taken: - Under the Solid Waste Management Rules 2016, LMC has addressed a case before the Hon'ble National Green Tribunal, (Principal Bench) New Delhi, Original Application No. 654/2022 titled Priyadarshini Colony D, Residence Welfare Society vs State of U.P. & Ors. LMC submitted a detailed compliance report on 07.02.2024. The NGT has directed the submission of a fresh affidavit in the first week of May 2024 to ensure the completion of all construction activities and provide operational and maintenance updates throughout Lucknow, including Transfer stations, Material Recovery facilities, Fresh waste processing facilities, Legacy waste processing facility, Construction & demolition waste processing plant and collection centres, Plastic waste management, and e-waste management, among others.

- To achieve 100% door-to-door waste collection, LMC has finalized tenders for Package 1 (Zone-1, 4, & 7) and Package 3 (Zone 3 & 6). The award letter has been issued to M/S Chennai MSW Pvt. Ltd., and an agreement has been signed for door-to-door waste collection and transportation. Door-to-door waste collection in the tender-awarded zones commenced within the specified timeline.
- Construction works for 03 Transfer Stations (TS) are in progress, and machinery setup is underway. LMC has completed the construction of 09 Material Recovery Facilities (MRF) and is currently constructing an additional MRF (01 no.). Pursuant to the agreement with Chennai MSW Pvt. Ltd., The operation & maintenance of the TS and MRFs are managed by the selected concessionaire for door-to-door waste collection and transportation.
- LMC has initiated a short-term tender to dispose of 2000MT/day, and bids are invited for this target. Presently, M/S HORIZON's Solution Pvt. Ltd. is processing 1250MT/day, gradually increasing to meet the 2000MT/day requirement. Additionally, a long-term tender is in progress, with respect to this Expression of Interest (EOI) release. Maharatna/Navratna PSUs like ONGC, HPCL, and private firms are expressing interest

in installing a fresh waste processing plant in LMC under a PPP (Public-Private Partnership) model.

- The tender process for this pivotal waste management project has been successfully finalized, culminating in the issuance of the Letter of Award to M/S Bhumi Green Energy Private Limited. Following the awarded contract, M/S Bhumi Green Energy Private Limited has initiated the installation of the processing plant. The planned capacity of the plant is an impressive 6000 metric tons per day (TPD), and the installation will be carried out in three phases, with completion expected within the next two months. Notably, approximately 4000 TPD capacity has already been installed, and it is anticipated to be operational within the next 15 days.
- In addressing Construction and Demolition (C&D) waste, LMC is constructing 08 separate collection centres, with five currently under construction. Technical upgrades have been implemented to enhance the capacity of the C&D waste processing plant to 300TPD. Construction work for the 08 No. collection centres is ongoing, reflecting LMC's commitment to effective waste management practices.
- Furthermore, to address the handling of C&D waste, 08 No. separate collection centres are under construction among them five is under construction. The company for this project was selected through the e-tendering process, and the work order has been duly issued. A suitable plot of land has been finalized for the construction of the collection centre. In addition, efforts have been made to enhance the capacity of the C&D waste processing plant from 100TPD to 300TPD. The technical upgrades have been successfully implemented, and the plant has been handed over to the newly selected company, M/S Rise Eleven Pvt. Ltd.

4. The Lucknow Municipal Corporation must install proper floor lining on MSW Unloading and Loading area.

Action Taken:- Currently 90% floor lining work is completed on MSW Unloading and Loading area. (Annex-III)

5. The Lucknow Municipal Corporation should immediately make sure to install the gate of the station.

Action Taken:- Presently A foldable gate was installed in Transfer station, it was open only entry and exit of the primary and secondary waste collecting vehicles. (Annex-IV)

- That the deponent is a responsible Government servant having the highest regards for the Hon'ble Tribunal and orders passed by it. The deponent has always made his sincerest efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and sprit and shall continue to do so in the future.
- That the facts stated in the above affidavit are true and correct as per my personal knowledge and belief. No part of affidavit is false and nothing material has been concealed herein.

[Signature]
Deponent

Verification:-

Verified at Lucknow this the 04th day of March, 2024 that the contents of above affidavit are based on the information derived from the official record and as such true and correct as per my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

[Signature]
Deponent

Filed by:
MUKESH VERMA

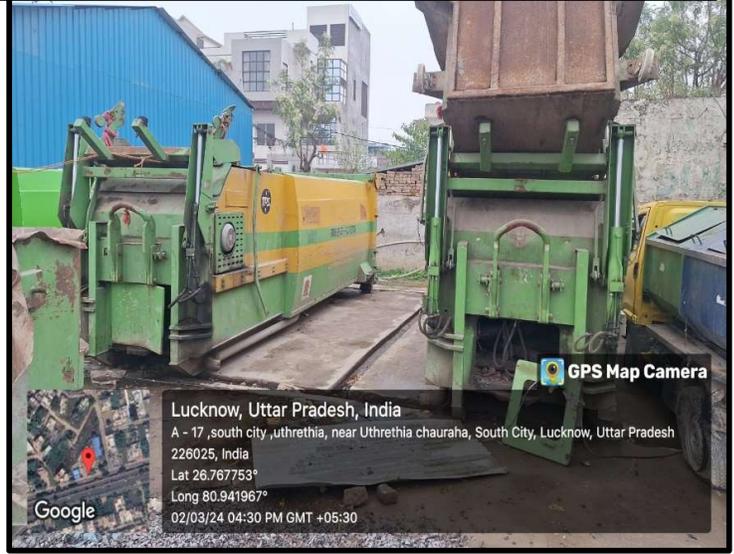
Advocate for respondent Ch. No.50,
Old Block Supreme Court of India

New Delhi-110001 (M) 9810108098

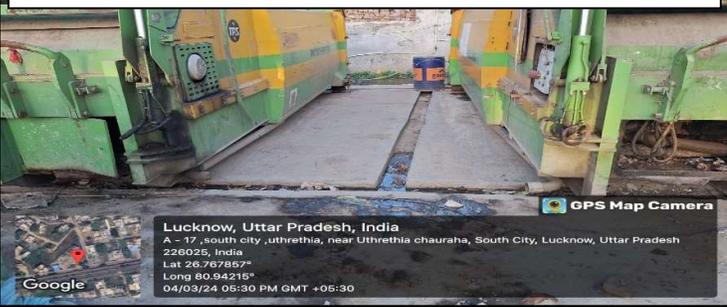
E-mail: mvermadv@gmail.com

Annex I- Leachate collection and Management system

Portable Compactor Transfer Station (PCTS)



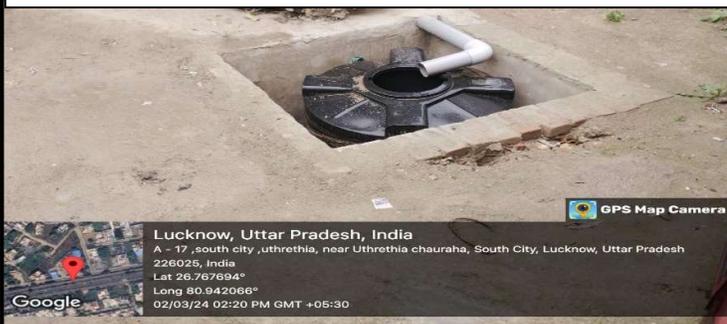
Leachate Collection Drainage System



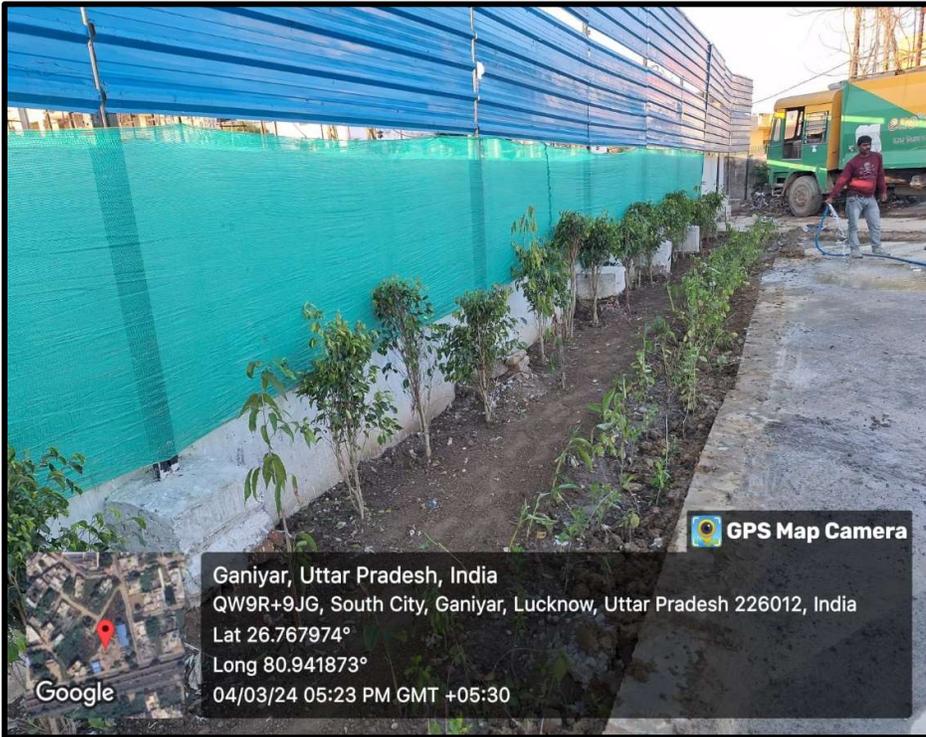
Leachate sucker tank and its discharge in Manhole



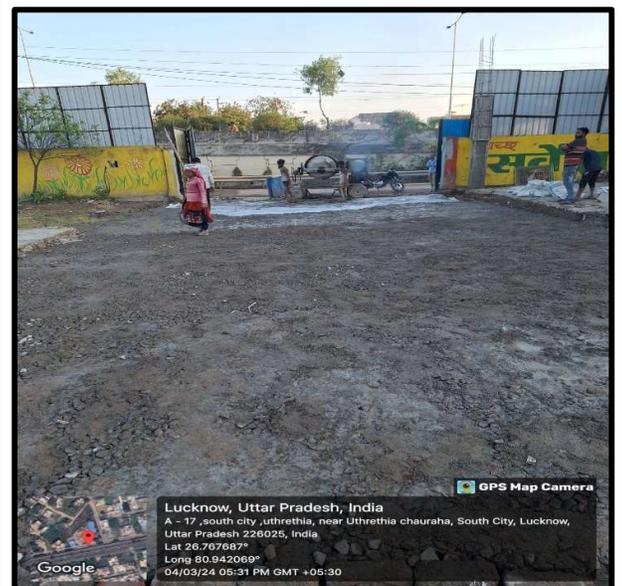
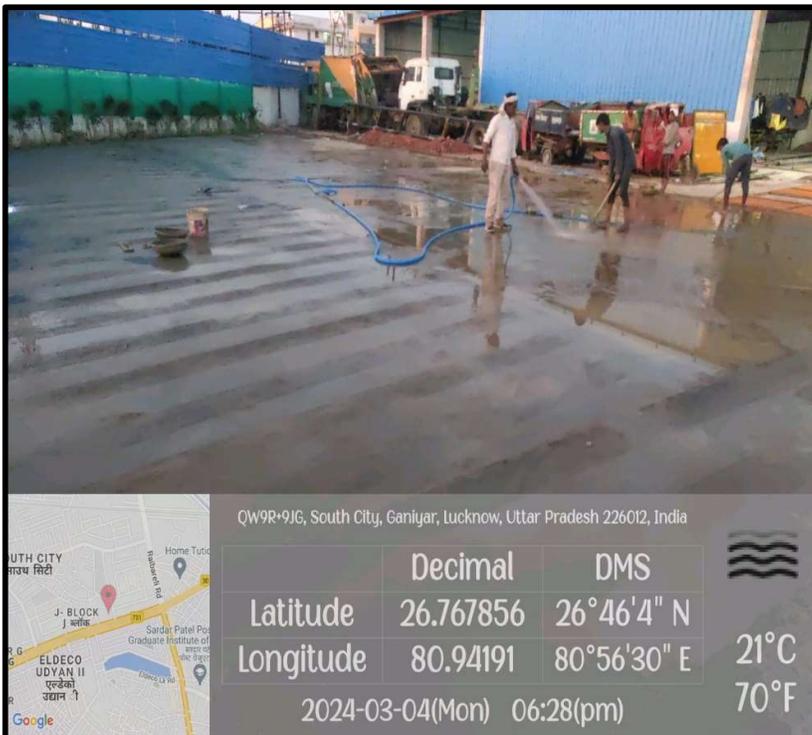
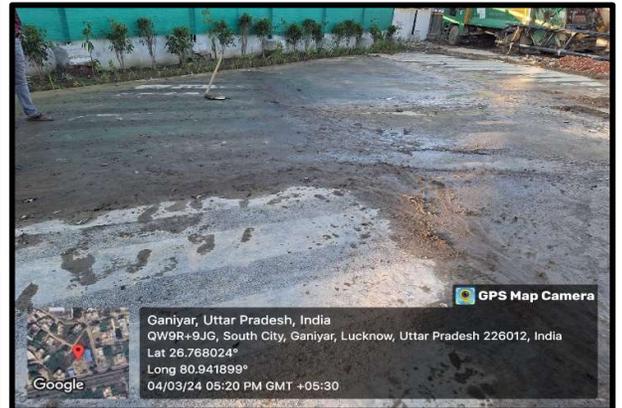
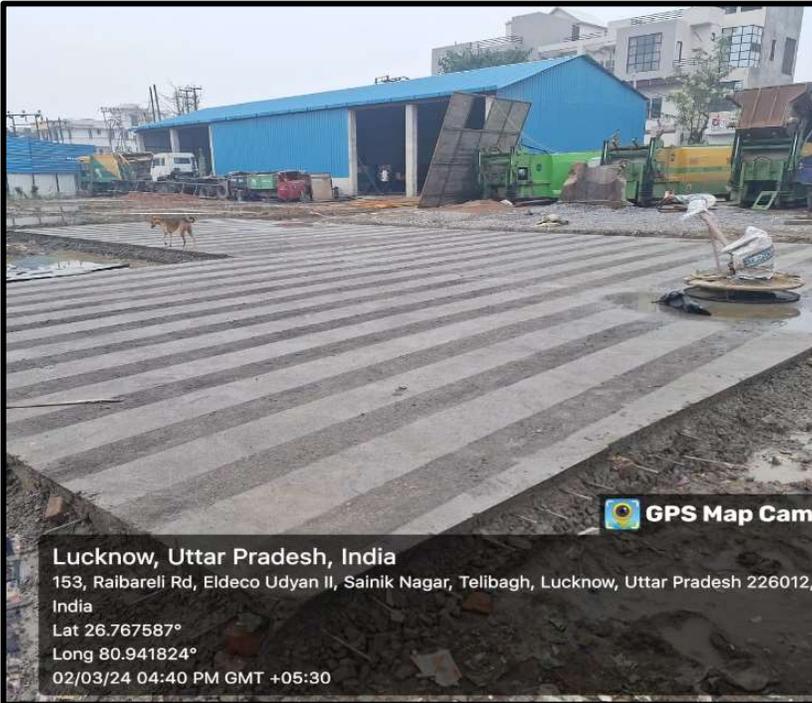
Leachate collection tank



Annex II- Green Belt Development Surrounding the Transfer Station



Annex III- Floor lining in Transfer Station



Annex IV- Gate of the Transfer Station

